

and a good number of recommendations have been give for implementation; whether the Government has implemented all the recommendations of the Haathi Committee. It is understood the even countries like Bangladesh gone in for it in toto. Totally they have implemented the Haathi Committee report. I would like to know the reply from the hon. Minister.

SHRI EDUARDO FALEIRO: Haathi Committee report is inded the basic document for the drug policy. Most of the recomndnedation have been implemented from time to time. We are now at a stage where a new drug policy in the process of being formulated. We have submitted the background paper to the Parliament for discussion. It is in your hand, Sir, to decide as to when it should be discussed in the House.

Industrial growth in Gujarat

*682. SHRI KASHIRAM RANA: Will the Minister of PRIME MINISTER be pleased to state:

(a) the present rate of industrial growth in Gujarat vis-a-vis growth rate in other States;

(b) whether the Government have any concrete plan to bring the rate of industrial growth in Gujarat to the national average during the current Five Year Plan; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) SHRIMATI KRISHNA SAHI: (a) The Central Statistical Organisation does not compile State-wise Index of Industrial Production.

(b) and (c). To boost industrial production, the Central Government formulates policies and programmes for the country as a whole. State Governments formulate their own policies, programmes, projects/schemes for implementing

industrial growth in their respective States.

[*Translation*]

SHRI KASHIRAM RANA : Hon. Mr. Speaker, Sir, the reply given to my question is totally wrong as I have asked.

[*English*]

The present rate of industrial growth in Gujarat vis-a-vis growth rate in other States;

[*Translation*]

I have got the reply

[*English*]

The Central Statistical Organisation does not compile State-wise Index of Industrial Production.

[*Translation*]

I had asked about the industrial growth rate but the hon. Minister is replying about the industrial production. This should be clarified only then I can ask further question.

SHRIMATI KRISHNA SAHI: Mr. Speaker, Sir, the hon. Member has asked about the steps taken by the Government to bring the industrial growth rate of Gujarat at par with the national average. (*Interruptions*)

MR. SPEAKER: No, it is about industrial growth first. How much has been the increase capacity etc. ?

SHRIMATI KRISHNA SAHI: My submission is that State-wise Index of Industrial Production is not compiled the Gujarat State Government has also stated the same this. I would like to apprise the hon. Member that the Gujarat Community has earned a good name in the whole world for its entrepreneurship and hardwork.

[*English*]

Industrial Growth Rate can be compiled from an Index of Industrial Production.

[*Translation*]

My reply is this, but I would like to State that Gujarat is far ahead of our national average. Maharashtra and Gujarat comes under the category of development and progressive States. Therefore, I would like to tell them that the state Government Said that industrial growth rate is not compiled at level of the States. However, we have some statics which indicate that Gujarat has higher industrial growth rate than other states. For example Gujarat stands second in per capita growth factor output and third in per capita bank deposit. Alongwith that, Gujarat has 4-9 per cent of the total population whereas its contribution in factory sector is 10.6 per cent, it means that in proportion of population it is double the national average. (*Interruptions*)

You get confused very quickly, please listen to the reply. (*Interruptions*)

Gujarat stands second in the country in per capita average, even then you think that we are taking Gujarat below the national average. Government of India wishes that Gujarat should have good industrial development and national average and this should continue. The State should move ahead on the path of development, we do not want it to ball back.

SHRI KASHIRAM RANA: Mr. Speaker, Sir, the figures given and what has been stated by the hon. Minister that Gujarat is on top in industrial development is a wrong impression. In 188-89 the domestic product of Gujarat was 43.80 per cent which has come down to 3.56 per cent 1990-91. The criteria of Government is that.

[*English*]

Growth rates are worked out from the estimates of the State domestic products.

[*Translation*]

On the basis of the criterion the growth rate of Gujarat is coming down, the mills are closing down and industrial sickness is growing and rate has been reduced.

MR. SPEAKER: What is your question?

SHRIMATI KRISHNA SAHI: I am coming to the question. The State Government does not get the whole amount of assistance of industrial development given by the Central Government. In the year 1990-91 the amount of assistance allocated was Rs. 7.13 crore but the State Government got Rs. 1.69 crore only. In this way, the industrial growth rate in Gujarat is declining day by day and the industrial progress has become imbalanced.

MR. SPEAKER: If you will ask question like this, only two questions can be covered during the entire question hour.

SHRIMATI KRISHNA SAHI: Mr. Speaker, Sir, I would like to know the measures being taken by the Government to increase the industrial growth rate in Gujarat so that the entrepreneurs and industries may get some help. I will also like to know the steps being taken by the hon. Minister for the benefit of entrepreneurs and industries there.

SHRI KASHIRAM RANI: Mr. Speaker, Sir, I need your protection as the hon. Member has asked so many questions together, I have to think before replying.

Firstly, he has objected over the reply given in Rajya Sabha. If the hon. Member has read the reply given in Rajya Sabha carefully, it is clear that the Government does not want to hide any fact. It is clearly stated that State Governments compile their statistics themselves but these statistics can not be compared with each other as their basis is different. I would like to repeat that it will be appropriate to calculate national average on the basis of not State domestic product

and that comparison will also be correct.

It will be easier for me if the Honorable Member please repeat his question.

MR. SPEAKER: He has asked the reasons for getting only Rs. 1.68 crore out of the total amount of 7.13 crore allocated by the Central Government for Gujarat. If you have any information in this regard please give it, otherwise send it later. (*Interruptions*)

SHRIMATI KRISHNA SAHI: Mr. Speaker, Sir, the point that there is misapprehension among people about the progress made by the State regarding industrial development, I would like to state that-

[*English*]

Gujarat is among the leading industrialised States in the country.

[*Translation*]

MR. SPEAKER: All right, you please resume your seat.

[*English*]

SHRI KASHIRAM RANA : I would like to know from the Hon Minister, through you that action that has been taken and will be taken boost the growth centres in India, particularly in Gujarat, So, far as growth centres are concerned all over the country, in each district, there is a growth centre but centres are not working properly now. So, I would like to know from the hon. Minister as to what action will be taken by the Government of India.

[*Translation*]

SHRIMATI KRISHNA SAHI: Mr. Speaker, Sir, under the growth centres scheme there are total 19 districts in Gujarat and out of those 11 have been considered backward from the point of view of industrial development. There centres

have been selected under the Growth Centres Scheme and are located in backward district bharuch, Kach and Banaskantha. Central Government has given Rs. 3 crore to the State Government under this scheme. The State Government will utilise its won funds and demand for more allocation. We will give more money for this when this fund is fully utilised and some progress is made in the work. Just now Rs. 3 crore have been given for the three centres.

[*English*]

THE PRIME MINISTER (SHRI P.V. NARASIMHA RAO): I want to say something. I am not going into the detail of the figures but in principle, I think, there is a need to have some statics here which give us the comparative growth of industry from State to State. At the moment, the answer says and it is a fact that it is not available because it is not being maintained. I would like to tell the honorable House that this information, I think, is necessary and we will see how to collate, collect and keep this information on a basis of comparability. The Minister of State has said that even if it is maintained at the State level, these NGCs are so differently based that it is not possible to make an all-India comparison. That also need to be done. I would like to undertake this and inform the house.

MR. SPEAKER: Thank you.

SHRI HARILAL NANJIPATEL: The industrial growth in Gujarat is only between Vapi and Valasd. Kutch and Scurashtra are remaining undeveloped. Industrial growth centre is given to Kutch, Barooch and Vagra. I would like to know from the hon. Minister as to when will it start functioning to improve industrial growth. Secondly, I would also like to know the industrial policy formulated for Gujarat specially.

[*Translation*]

SHRIMATI KRISHNA SAHI: Mr. Speaker, Sir, I have already given reply about the growth centres. Three districts viz. Kutch Barooch and

Banaskantha have been identified for this purpose. These are backward districts and the Government has sanctioned Rs. 3 crore for them. Now it depends on the State Government how quickly it spends this amount. If more funds are asked for, we will provide more. He has raised a question about the industrial policy of Gujarat. The State Government's policy announced in 1990 is in consonance with the Central Policy. This policy is meant for balanced industrial development of all districts. Therefore, a target has been fixed to provide employment to 10 lakh people under the Eighth Five Year Plan.

SHRI CHANDUBHAI DESHMUKH: Mr. Speaker, Sir, I would like to know whether the Government intends to accelerate the rate of industrial growth in the tribal areas of Gujarat or not. Despite the fact that the subsidy is available on this ground industries are not being set up there. I would like to know whether Government wants to set up industries there or not.

MR. SPEAKER: The Government's policy is there to set up industries in tribal areas, is the Government trying to give any fillip to it or not?

SHRIMATI KRISHNA SAHI: Mr. Speaker, Sir, I cannot give a separate reply for this. It needs to be considered separately. This is a State subject. After the announcement of the new industrial policy this is the responsibility of the State Government to implement this policy.

MR. SPEAKER: All right. Give him this information afterwards.

SHRI HARISINH CHAVDA: I would like to know the action taken about for setting up of the growth centres in Banaskantha. At the same time I would like to submit that Banaskantha has been a backward district.

MR. SPEAKER: This is a matter concerning whole of India.

SHRI HAVISINH CHAVDA: The concept of growth centre is a creation of the Central Government. What steps the Government is

taking to achieve balanced growth?

SHRIMATI KRISHNA SAHI: If you want to know about the progress made in the districts, I will inform you after collecting the information from the State Government. (*Interruptions*)

[*English*]

MR. SPEAKER: Please understand that you are asking question about a small unit in some district. This Minister is not likely to have that information.

[*Translation*]

You are not putting question even though you understand it and at the same time you are not allowing others to put questions.

Investment by KVIC

*684. SHRIMATI SHEELA GAUTAM:
SHRI RAJESH KUMAR:

Will the PRIME MINISTER be pleased to state:

(a) the amount invested by the Khadi and Village Industries Commission in various listed and recognised institutions in Maharashtra, Bihar, Gujarat, Uttar Pradesh and Tamil Nadu upto March 31, 1993;

(b) the number of institutions in Uttar Pradesh and Bihar which have been included under direct list of the Commission during the last three years; and

(c) the number of institutions to whom certificates have been issued in Uttar Pradesh and Bihar during the period?

[*English*]

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M.